

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:3365  
ANSWERED ON:17.03.2015  
RASHTRIYA KHEL PROTSAHAN PURUSKAR SCHEME  
Basheer Shri E. T. Mohammed

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the salient features of the Rashtriya Khel Protsahan Puraskar (RKPP) Scheme;
- (b) whether the Government has revised/proposes to revise the RKPP scheme and if so, the details and the purpose thereof;
- (c) whether the Government has decided to promote rural youth in the country under the scheme;
- (d) if so, the details thereof and the number of youth of the country benefitted/ awarded under the scheme during each of the last three years and current year State/ UT and sports discipline-wise;
- (e) whether the companies can spend their fund earmarked for Corporate Social (CSR) on promotion and development of sports; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) & (b): The Government revised the Rashtriya Khel Protsahan Puruskar Scheme on 12.02.2015.

The Objective of the Rashtriya Khel Protsahan Puruskar is to encourage and promote involvement of corporates, voluntary organizations, sports control boards etc, in the promotion and development of sports in the country. Any corporate entity, public or private, sports control boards and non-governmental organizations (NGOs) including sports bodies at state and national level, which has played a visible role in the area of sports promotion and development will be eligible to be considered for Rashtriya Khel Protsahan Puruskar. Scheme of Rashtriya Khel Protsahan Puruskar provides for awards in the following four categories:

- (i) Identification and nurturing of budding/young talent
- (ii) Encouragement to sports through Corporate Social Responsibility
- (iii) Employment of sportspersons and sports welfare measures
- (iv) Sports for Development

(c) & (d): As stated in reply to parts (a) & (b) above, objective of the Scheme of Rashtriya Khel Protsahan Puruskar is to encourage and promote involvement of corporate, voluntary organizations, sports control boards etc, in the promotion and development of sports in the country, which includes rural youth also. Names of awardees of Rashtriya Khel Protsahan Puruskar are given in Annexure. No rural youth has been given award under the scheme.

(e) & (f): Nationally recognized sports, paralympic sports and Olympic sports' have been included in Schedule VII of the Companies Act, 2013, which would allow companies to spend on development of sports from the funds earmarked for Corporate Social Responsibility (CSR)-related activities. Inclusion of sports in this Schedule is expected to give a boost to the promotion and development of sports in the country and the much needed funds from companies, both in public and private sector, are expected to flow into the sports sector.